IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI **COURT-III**

CP-108/(ND)/09

IN THE MATTER OF:

Sharad Aggarwal & Ors.

.. PETITIONER

Vs.

Rajesh Buildcon & Infras. (P) Ltd.

.. RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 25.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant :-

For the Respondents

: Mr. Sangram Patnaik, Advocate

Mr. Rajiv Gupta, Advocate

Mr. Sangam Singh, Advocate.. for R-1,9,10,11,12 Mr. Ashish Aggarwal, Advocate.. for R-6 to 22

ORDER

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 07.11.2017.

(S.P. Gahlaut)

Bench officer-III

Surjit 25.9.2017